

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1211
ANSWERED ON:29.07.2003
JHUGGIES IN DELHI
GORDHANBHAI JAVIA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government are aware that the Jhuggies are coming up at the same places again in Delhi where these were already demolished;
- (b) if so, whether the Government have identified such places by sending officials for the purpose for on-the-spot inquiry;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a): Eligible jhuggi dwellers are relocated by Slum & JJ Department of MCD on the request of concerned land owning agencies. The land so reclaimed is handed over to the land owning agency who are responsible to keep their lands free from encroachments. DDA has, however, reported that no such incidence of coming up jhuggies at the same place again has come to notice.

(b)&(c): No such survey has been done by the Union Government.

(d): The Government has been impressing upon, from time to time, all the land owning agencies to keep their land free from encroachment.